

GA1386/00

Registrar
01/01/03

LSF before Hon.
Bench on 01/01/03

^d
Registrar

31.3.03

Hon. Mrs. Meera Chhibber, J.M.

None for the applicant even in the revised call. Sri Subhash Gosain, B.H. of Sri M.B. Singh, learned Counsel for respondents is present.

It is stated by learned Counsel for respondents that the case pertains to BSNL as such would not be maintainable in the Tribunal. However, since the applicant's counsel is not present this case is dismissed in default.

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J.M.